

CBI Enquiry against IOB

4392. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of FINANCE be pleased to state :

(a) whether a number of Officers issued Charge Sheets facing CBI enquiries etc. are holding key positions (Posts) in various Branches/Administrative Officers etc. in Indian Overseas Bank.

(b) if so, the details of such Officers Cadre-wise, Scale-wise and Region-wise;

(c) whether the enquiry's reports have since been received; and

(d) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Processing Activities in Textiles

4393. SHRI BHAKTA CHARAN DAS :
SHRI SULTAN SALAHUDDIN OWAISI :

Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have announced that Textiles (Development and Regulation) Order, 1993 is likely to be amended to bring the processing industry under its purview.

(b) if so, the details thereof and the reasons therefor; and

(c) the extent to which it is likely to help the modernisation and quality up-gradation of textile industry as well as to increase the share of Indian textile in the global market ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) to (d) Yes, Sir. With the objective of maintaining standards of quality, to meet environmental parameters and to make Indian textile items more competitive, etc. the textile processing activity has been brought within the purview of Textiles (Development and Regulation) Order, 1993 vide Textiles (Development and Regulation) (Amendment) Order, 1997.

Indian Investment

4394. SHRI N.S.V. CHITTHAN : Will the Minister of COMMERCE be pleased to state

(a) the total investment of the country abroad during the current financial year;

(b) which are the key sectors and countries where these investments are made;

(c) the annual returns out of these investments; and

(d) the share of India among the Asian countries who have invested abroad ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) Investment outflows during the current financial year so far (i.e. April 1996 to January 1997) amounted to approx. US\$ 195.50 million.

(b) The investments approved by RBI during this year were well diversified in terms of lines of activities. Approvals have been given to a large number of trading concerns meant for export promotion in the field of textiles and garments besides marine products, leather and electrical goods. In the manufacturing sector, approvals have been given for pharmaceuticals, yarns and textiles, garments, cement and sugar. Further, a number of approvals have also been given in the field of software development and related fields.

Main countries where the investments are proposed to be made are U.K., USA, Germany, Singapore, Mauritius, UAE, Nepal, Sri Lanka, Russia and Malaysia.

(c) Proposals approved during the current financial year are under various stages of implementation. Returns from the proposals already operationalized amounted to Rs. 316.48 crores by way of dividends and other entitlements and Rs. 2004.89 crores by way of exports for the period upto 30.11.95.

(d) As per information provided by the World Investment Report 1996, the share of India in the FDI outflows from Asia in 1995 amounted to 0.089%.

Shortage of Coal

4395. SHRI BANWARI LAL PUROHIT : Will the Minister of COAL be pleased to state :

(a) whether a physical shortage of stock of coal was found in and around the year 1991 in Western Coalfield Limited;

(b) if so, the total quantum of shortage of coal found and the value thereof;

(c) whether the said shortage of coal was written off; and